Shri Surendranath Dwivedy: The reply is not audible.

प्रध्यक्ष महोदय : मिनिस्टर साहव ने जवाब दिया है कि हम ने कोई पकड़ा नहीं है ।

भी प्रकाशवीर शास्त्री: जो भारतीय युद्ध-बन्दी चीनी कारावास से मुक्त हो कर स्नाये हैं, क्या उन्होंने चीनीयों के व्यवहार के प्रति सरकार को कुछ शिकायत की है? यदि हां, तो जो शेप बन्दी उन की कैंद में हैं, उन की सुरक्षा की क्या व्यवस्था इन्टरनेशनल रैंडकास के द्वारः या और किसी प्रकार से की जा रही है?

Shri Y, B. Chavan: As far as those people who have come back are concerned, they have not made any specific complaints. Regarding those persons who are already in China they have been allowed to receive certain parcels of cloth etc. from us. Also, some of them are allowed to correspond with their families.

श्री रामेश्वरानन्द ग्रध्यक्ष महोदय, विषयान्तर ।

ं **ग्रध्यक्ष महोदय**ः ग्रार्डर, ग्रार्डर । मान-नीय सदस्य बैठ जायें ।

श्री रामेश्वरानन्द : ग्रध्यक्ष महोदय, ग्राप भेरी प्रार्थना मृन लें, तो मैं बैठ जाता हूं। ग्राप "ग्राडंर, ग्राडंर" कह कर हम को बिठा देना चाहते हैं। मैं यह जानना चाहता हूं कि इस प्रकार के जो गहन्वपूर्ण प्रश्न हिन्दी में पूछे जाते हैं, क्या उन के उत्तर हिन्दी में ही नहीं दिये जाने चाहियें। ऐसे मंत्री सरकार को कहां से मिलते हैं, जोकि हिन्दी में उत्तर नहीं देना चाहते हैं?

ग्रध्यक्ष महोदय: मेरे ''ब्रार्डर, ब्रार्डर'' कहने पर माननीय सदस्य तो नहीं बैठे । लेकिन जब वह बोलने लगे, तो मैं बैठ गया। पहुंचे <mark>यह फ़</mark>रैसला हो जाना चार्टिय यहां पर किस की बार साहि जन्मी लाहिए।

श्री रामेइबरानन्द : मैं श्राप की वात मानूंगा, लेकिन मेरी वात का जबाब मिलना चाहिए ।

Shri P. C. Borooah: May. I know whether our prisoners of war were subjected to brain-washing or indoctrination?

Shri Y. B. Chavan: It is very difficult to say.

Pruning of Third Plan

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Shri G. Mohanty:
Shri D. C. Sharma:
Shri Eswara Reddy:
*373. Shri Hari Vishnu Kamath:
Shri S. B. Patil:
Shri Rameshwar Tantia:
Shri Y. D. Singh:

Will the Minister of Planning be pleased to state:

- (a) how far the Third Five Year Plan is proposed to be pruned to meet the emergent needs of defence:
- (b) how far it is going to help in augmenting the defence resources; and
- (c) the programmes that have been affected by the same?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) to (c). Considering the situation arising from the invasion, the National Development Council declared at its meeting on November 5, 1962 that the country's development plans were an integral part of national defence and that the successful and speedy implementation, with necessary reorientation to meet the emergency, has become all more necessary. Bearing these observations in mind, the Planning Commission has in collaboration

State 'Governments and Central Ministries, carefully examined the adjustments that may be needed and have worked out the programme for 1963-64. These have been considered and endorsed by the Standing Committee of the N.D.C. at its meeting on January 18, 1963.

In working out the programme, the Planning Commission has given careful consideration to the possibility of cutting out schemes of low priority in the present context, rephasing of less urgent schemes and application of austerity standards in expenditure. In respect of programmes and projects which are directly related defence and defence production, provision has been made for accelerated implementation. In all cases, particular attention has been given to minimising the interruption to work already in progress and economy in the use of scarce domestic resources as well of foreign exchange.

Shri G. Mohanty: As a part of the war effort, the provision against irrigation has been enhanced by 50 per cent. May I know what projects have been dropped or pruned or suspended for this purpose?

Shri C. R. Pattabhi Raman: We have a long list. I have given the categories where there is rephasing, acceleration and slowing down.

Shri Vidya Charan Shukla: What is the amount likely to be saved by these economy measures? Has any estimate been made by the Planning Commission?

Shri C. R. Pattabhi Raman: Yes. A rough estimate is available. I have got the figures. I thought they could be circulated.

Shri Hari Vishnu Kamath: Is it a fact that the programme of extending prohibition during the Third Plan has been abandoned, and a committee is to be set up to probe the working of prohibition in the various States in India and even to consider the ques-

tion of scrapping prohibition for the emergency?

The Minister of Planning and Labour and Employment (Shri Nanda): The question regarding prohibition was considered recently, but no decisions have been taken regarding any change in the present position.

Shri Nath Pai: Regarding the extension of prohibition to the rest of India.

Shri Hari Vishnu Kamath: Whether the extension to various States is to be abandoned, that is my question. It is not answered at all.

Shri Nanda: We had no proposals before us for extending prohibition.

Shri Nath Pai: On a point of clarification. Is there any substance in the reports appearing in the press that it is the decision of the Government—it may not be a new decision, it may be confirmation of an earlier decision—not to extend prohibition to areas where it does not exist today?

Shri Nanda: No. Sir.

Shri Hari Vishnu Kamath: My question has not been answered.

Mr. Speaker: He put a question, the answer was given. A clarification was sought by his colleague, answer to that has also been given, and he stands up and says his question has not been answered.

Shri Hari Vishnu Kamath: On a point of order. I must request you with all earnestness that when a question is not answered properly....

Shri Nanda: The answer is in the negative.

Shri Hari Vishnu Kamath: to come to our rescue and see that the question is answered. It is not too much.

Mr. Speaker: It is never too much, but when the answer is given, what should I do? The answer is in the negative. He has said twice. Now what does he want further?

Shri Hari Vishau Kamath: The papers have come out with reports on two days that all the Chief Ministers met here, and he was also present at the meeting, and afterwards it was decided to abandon the extension of prohibition during the emergency period.

Mr. Speaker: He says "No".

Shri Hari Vishnu Kamath: And a committee was appointed. On that I put a question. I put that question originally.

Mr. Speaker: He has answered that also.

Shri Nanda: I have answered "No".

Shri Indrajit Gupta: May 1 know whether it is a fact as has been widely reported that in this reorientation of the targets, the social services, particularly education, medical services, housing and so on, are likely to suffer the most, and if so, whether Government considers that to be a wise policy?

Mr. Speaker: The second part is only opinion.

Shri C. R. Pattabhi Raman: So far as the Centre is concerned, the provision for social services was Rs. 95.81 crores and it has been brought down

to Rs. 89.96 crores. So far as the States are concerned, it was Rs. 149.5 crores and has been now brought down to Rs. 143.9 crores.

Indian armed personnel handed over by China

Shri Bishanchander Seth:
| Shri Indrajit Gupta:
| Shri Hem Barua:

Will the Minister of Defence be pleased to state:

- (a) the number of Indian armed personnel missing from 20th October, 1962 to-date and the number of known casualties among them during that period in respect of NEFA and Ladakh separately; and
- (b) the number of Indian armed personnel so far handed over to India by the Chinese Government?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A statement giving the required information is laid on the Table of the House.

STATEMENT

(a) Statement pertaining to number of casualties among Army personnel in NEFA and Ladakh:

	Officers	Others	Total
Killed Wounded Missing	NEFA 20 19 125	265 598 4905	285 617 5030
Total:		5768	5932
	LADAKH		
Killde Wounded Missing	2 5	37 57 4 55	37 59 460
Total:	7	549	556